GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:3270 ANSWERED ON:13.12.2012 TRANSMISSION OF POWER Danve Shri Raosaheb Patil

Will the Minister of POWER be pleased to state:

- (a) whether any agency of the Government monitors transmission of power in the country and problems related thereto;
- (b) if so, the details thereof;
- (c) whether the transformer testing facility available in the country is inadequate;
- (d) if so, the reasons thereof; and
- (e) the steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

- (a) & (b): The Central Transmission Utility (CTU) and the State Transmission Utility (STU) are responsible for inter-state and intra-sate transmission of electricity, respectively. Further, National Load Despatch Centre (NLDC) is the apex body to ensure integrated operation of the national power system and monitoring of grid operation. State Load Dispatch Centre (SLDC) is responsible for monitoring of real time operation of the State Grid which includes intra-state transmission system also.
- (c) & (d): Central Power Research Institute (CPRI) has established testing facilities for testing transformers up to 160 MVA capacity of 220 kV rating and 120 MVA for 400 kV rating in High Power Laboratory at Bangalore. The respective Indian manufacturer of transformer/reactor has adequate testing facility suitable to the voltage class of equipment they manufacture.
- (e): The Government of India has promoted the National High Power Test Laboratory Pvt. Ltd. (NHPTL), a Joint Venture project and also sanctioned an amount of Rs.24.00 Crores as equity share of CPRI in the Joint Venture project. This will enable test facilities for transformers upto 500 MVA capacity of 765 kV rating.